

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR RAJESH KUMAR GOEL

Petition(s) for Special Leave to Appeal (C) No(s). 18972/2018

UNION OF INDIA & ANR.

Petitioner(s)

VERSUS

MOHAMMAD SALEEM & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.84300/2018-CONDONATION OF DELAY IN FILING and IA No.84301/2018-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Date : 22-01-2019 This petition was called on for hearing today.

For Petitioner(s) Mr. Abhishek Raj, Adv.
Mr. Arvind Kumar Sharma, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Service of notice is complete qua respondent No.1 but no one has entered appearance on his behalf.

Delay in filing spare copies is condoned in respect of respondent Nos. 2 to 5. Four weeks' time, as a last chance is given for filing fresh particulars, thereafter notice be issued.

List again on 8.3.2019.

RAJESH KUMAR GOEL
Registrar

MG